

Sl. No. 11

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/5/241/AMR/2024	IA (Companies Act)/8/2024	Sec 241 & 242 of Companies Act, 2013 R/w Rule 11 of the NCLT Rules, 2016	Burra Uma Rani & 3 Ors Vs Averx Drugs Private Limited & 4 Ors

ORDER

IA (Companies Act)/8/2024:

Present: Mr. Mirza Moinulla Baig, Ld. Counsel for the Applicant.

Dr. S. V. Ramkrishna, Ld. Counsel takes notice on behalf of the Respondent and seeks time to file vakalat and counter. For filing vakalat & counter and rejoinder (if any), within next 14 days, list the matter on 21.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)